

THE CENTRAL ELECTRICITY AUTHORITY (FURNISHING OF STATISTICS, RETURNS AND INFORMATION) REGULATIONS, 2007

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THE CENTRAL ELECTRICITY AUTHORITY (FURNISHING OF STATISTICS, RETURNS AND INFORMATION) REGULATIONS, 2007¹

In exercise of the powers conferred by section 177, read with section 74 and clause (i) of section 73 of the Electricity Act, 2003 (36 of 2003), the Central Electricity Authority hereby makes the following regulations, namely:—

1. Short title and commencement.—(1) These regulations may be called the Central Electricity Authority (Furnishing of Statistics, Returns and Information) Regulations, 2007.

(2) These regulations shall come into force on the date of their publication in the Official Gazette.

2. Definitions.—Unless the context otherwise requires, in these regulations,—

- (1) “Act” means the Electricity Act, 2003 (36 of 2003);
- (2) “Voltage” means the difference of electric potential measured in volts, between any two conductors or between any part of either conductor and the earth as measured by a suitable voltmeter and is said to be—
 - (a) “high voltage” where the voltage exceeds 650 volts but does not exceed 33000 volts under normal condition; and
 - (b) “extra high voltage” where the voltage exceeds 33000 volts under normal condition;
- (3) All other words and expressions used and not defined in these regulations but defined in the Act shall have the meanings respectively assigned to them in the Act.

3. Applicability of the regulations.—These regulations shall be applicable to all the licensees, generating companies, person(s) generating electricity for its or his own use and person(s) engaged in generation, transmission, distribution, trading and utilization of electricity.

4. Sources of statistics, returns and information.—All licensees, generating companies and person(s) mentioned below, but not limited to, shall furnish to the Authority such statistics, returns or other information relating to generation, transmission, distribution, trading and utilization of electricity at such times and in such form and manner as specified under these regulations:

(1) Licensees—

- (i) Transmission Licensees;
- (ii) Distribution Licensees;
- (iii) Trading Licensees;

1. *Vide* Notification No. CEA/PLG/LF/9/40/07, dated 10th April, 2007, published in the Gazette of India, Extra., Pt. III, Sec. 4.

- (iv) Central Transmission Utility;
 - (v) State Transmission Utilities;
 - (vi) Appropriate Governments who are responsible for transmitting, distributing or trading of electricity;
 - (vii) Damodar Valley Corporation established under sub-section (1) of section 3 of the Damodar Valley Corporation Act, 1948 (14 of 1948);
 - (viii) Any person engaged in the business of transmission or supply of electricity under the provisions of the repealed laws or any act specified in the Schedule;
 - (ix) Any person who intends to generate and distribute electricity in a rural area as notified by the State Government;
 - (x) State Electricity Boards;
 - (xi) Local authorities including Cantonment Boards;
 - (xii) Deemed licensees and entities exempted from licence;
 - (xiii) Bhakra Beas Management Board.
- (2) Generating companies—
- (i) Generating companies established by appropriate Governments;
 - (ii) Independent power producers;
 - (iii) Appropriate Governments responsible for generating electricity;
 - (iv) Bhakra Beas Management Board;
 - (v) Any person engaged in the business of generating electricity under the provisions of the repealed laws or any act specified in the Schedule;
 - (vi) Damodar Valley Corporation.
- (3) Person(s) generating electricity for own use—
- (i) All captive power producers;
 - (ii) Any other person including Co-operative Society, Association of persons, body of individuals, etc., engaged in generating electricity for its or his own use.
- (4) Other entities—
- (i) National Load Despatch Centre;
 - (ii) Regional Load Despatch Centre(s);
 - (iii) State Load Despatch Centre(s);
 - (iv) Regional Power Committee(s);
 - (v) High voltage or extra high voltage consumers of electricity.

5. Formats for furnishing of statistics, returns or information.—The entities shall furnish the statistics, returns and information as per the formats annexed to these regulations and the list of format is as per Annexure I titled "List of formats, frequency(ies) and target date(s)". These formats can also be obtained from the website of the Central Electricity Authority. The formats may be sent by mail or media, to the source(s) of the statistics, returns or information, as and when required.

6. Time schedule for furnishing of statistics, returns or information.—The time schedule or targets for furnishing of statistics, returns or information shall be as specified by the Authority on its prescribed formats. A consolidated list of time Schedule format-wise is given at *Annexure I* titled "List of formats, frequency(ies) and target date(s)".

7. Frequency of submission of statistics, returns or information.—The frequency of submission, *i.e.*, daily, weekly, monthly, quarterly or annually shall be as specified by the Authority in its prescribed formats. A consolidated list of frequency of submission format-wise is given in *Annexure I* titled "List of formats, frequency(ies) and target date(s)".

8. Manner of furnishing the statistics, returns or information.—(1) The statistics, returns or information in the prescribed formats shall be furnished to the Authority preferably electronically or by post or courier or fax.

(2) The entities shall supply complete and correct statistics, returns and information to the Authority.

(3) Any provisional data supplied by the entities shall be finalized and furnished within the period communicated by the Authority.

9. Addition and deletion in formats, time schedule, periodicity or furnishing method.—(1) The Authority may revise format(s), time schedule(s), frequency (ies) or manner of furnishing the data or may add or delete format(s) as and when necessary to carry out its functions under clause (i) of section 73 of the Electricity Act, 2003.

(2) The Authority shall, before making change(s) in the format(s), time schedule(s), frequency (ies), data furnishing manner or addition or deletion of format(s) prescribed by the Authority under regulation 5 shall place a draft of changes in format(s) in the website of the Central Electricity Authority for the information of persons likely to be affected thereby. A notice in this regard inviting objections or suggestions shall be published in the widely circulated daily news papers specifying the date of expiry of the notice period which shall not be less than thirty days, on or after which the proposed changes will be taken into consideration by the Authority. The Authority shall consider the objections or suggestions received on or before the date so specified, from any person in respect of the proposed addition or deletion or changes in the format(s). After revision(s)/ change(s) and completion of above procedure, the format(s) shall be notified by the Authority.

10. Right of access to records or documents.—The Authority or any person authorized by it in writing on its behalf shall, for the purposes of the collection of any statistics under these regulations, have access to any relevant record or document in the possession of any person required to furnish any information or return under these regulations and may enter at any reasonable time any premises where he believes such record or documents to be available and may inspect or take copies of relevant records or documents or ask any question necessary for obtaining any information required to be furnished under these regulations.

11. Restriction on publication of information and returns.—(1) No information, no individual return and no part thereof with respect to any particular industrial or commercial concern, given for the purposes of these

regulations shall, without the previous consent in writing of the owner for the time being of the industrial or commercial concern in relation to which the information revealing the commercial and technical confidentiality, be published in such manner as would enable any particulars to be identified as referring to a particular concern.

(2) Except for the purposes of these regulations, no person who is not engaged in the collection of statistics under these regulations shall be permitted to see any information or individual return referred to in sub-section (1).

12. Non-compliance and penalty.—(1) If any person,—

- (a) required to furnish any information or return—
 - (i) willfully refuses or without lawful excuse neglects to furnish such information or return as may be required under these regulations; or
 - (ii) willfully furnishes or causes to be furnished any information or return which he knows to be false; or
 - (iii) refuses to answer or willfully gives a false answer to any question necessary for obtaining any information required to be furnished under these regulations;

OR

- (b) impedes the right of access to relevant records or documents or the right of entry conferred by these regulations,

shall attract the relevant provisions under sections 142 and 146 of the Act.

(2) No proceeding for an offence under these regulations shall be initiated except by or with the approval of the Authority.

ANNEXURE I

LIST OF FORMATS, FREQUENCY(IES) AND TARGET DATE(S)			
Title of Format	Frequency of data furnishing	Format No.	Target Date (By)
1	2	3	4
Generation of Electricity	Annual	1	30-Jun
Transmission of Electricity	Annual	2	30-Jun
Distribution of Electricity	Annual	3	30-Jun
Trading of Electricity	Annual	4	30-Jun
Details of actual sale and purchase of Gross Electrical Energy	Annual	5	30-Jun
Installed Electricity Generating Capacity	Annual	6	30-Jun
Details of electricity generating capacity added	Annual	7	30-Jun
Details of electricity generating sets retired from service	Annual	8	30-Jun
Details of derations of electricity generating sets	Annual	9	30-Jun
Details of fuel consumption	Annual	10	30-Jun
Details of step-up transformers in service at the power stations and various sub-stations as on 31-03-20..	Annual	11	30-Jun
Details of step-down transformers in service as on 31-03-20..	Annual	12	30-Jun
Details of distribution transformers in service as on 31-03-20..	Annual	13	30-Jun
Details of transmission and distribution lines as on 31-03-20..	Annual	14	30-Jun
Details of electricity consumers, connected load and consumption	Annual	15	30-Jun
Details of manpower	Annual	16	30-Jun
Training Facilities/Training Capacity in the Power Sector (Man-days of year)	Annual	17	30-Jun
Details of theft of electricity	Annual	18	30-Jun
Statistics on electrical accidents	Annual	19	30-Jun
Reasons for electrical accidents	Annual	20	30-Jun

1	2	3	4
Annual data of HV/EHV industry having electricity demand of 1 MW or above	Annual	21	30-Jun
Daily Operational Data of Thermal Power Stations and Nuclear Power Stations	Daily	22	1030 hrs
Daily Operational Data of Hydro Power Stations	Daily	23	1030 hrs
Monthly Operational Data of Thermal Power Stations and Nuclear Power Stations	Monthly	24	7th day
Monthly Operational Data of Hydro Power Stations	Monthly	25	7th day
Data for fixation of annual targets of electricity generation for year 20...20.....	Annual	26	30-Nov
Regional Power Supply Position (Daily Operation Report)	Daily	27	0900 hrs
Provisional Power Supply Position	Monthly	28	5th day
Revised Power Supply Position	Monthly	29	18th day
1[***]			
Monthly Data regarding Loss of Generation on account of shortage of coal, gas, unrequisioned liquid fired capacity & backing down due to system constraints	Monthly	31	10th day
Data for load generation balance report (LGBR)	Annual	32	End February
Unscheduled Interchange (UI) Status	Monthly	33	10th day
Details of Power Traded by the Trading Company	Monthly	34	10th day
Progress of capacitor installation programme	Monthly	35	20th day
Daily Coal Report	Daily	36	1500 hrs
Coal Report	Monthly	37	15th day
Generation Loss due to fuel shortage	Monthly	38	7th day
1[***]			
1[***]			

1. The row under respective head "Title of Format-Frequency-Format No.-Target date" and their entries relating thereto omitted by Notification No. PCE-I-11-17/5/2021-Legal Division, dated 17th March, 2022.

1	2	3	4
Proposed Coal Allocation for Short Term Linkages for Thermal Power Stations	Quarterly	41	40 days before commencement of the quarter
Monthly Fuel Supply Data of Gas Based Thermal Power Stations	Monthly	42	15th day
Monthly Fuel Supply Data of Liquid Fuel Based Thermal Power Stations	Monthly	43	15th day
Monthly Fuel Supply Data of DG Power Stations	Monthly	44	15th day
1[***]			
1[***]			
1[***]			
District wise Monthly Progress of Inhabited Village Electrification	Monthly	48	3rd day
District-Wise Monthly Progress of Energisation of Irrigation Pump sets	Monthly	49	3rd day
1[***]			
Metering Status for the Month..., year...	Monthly	51	3rd day
1[***]			
² [Reliability Indices (SAFI, SAIDI, CAIDI & MAIFI) - Consumer Affected/Load Interrupted basis on the feeder]	Quarterly	53	30th day after after end of quarter]
² [Reliability Indices (SAIFI, SAIDI, CAIDI & MAIFI) for Urban/Rural areas-Load Affected/Load Interrupted basis on the feeder]	Quarterly	54	30th day after after end of quarter]

1. The row under respective head "Title of Format-Frequency-Format No.-Target date" and their entries relating thereto omitted by Notification No. PCE-I-11-17/5/2021-Legal Division, dated 17th March, 2022.
2. The row under respective head "Title of Format-Frequency-Format No.-Target date" and their entries relating thereto substituted by Notification No. PCE-I-11-17/5/2021-Legal Division, dated 17th March, 2022.

1	2	3	4
1[***]			
Aggregate Technical & Commercial (AT&C) Losses for the Financial Year...	Annual	56	30th April
1[***]			
Heat Rate Data of Coal/Lignite Based Thermal Power Stations for Month...Year	Monthly	58	20th day
Heat Rate Data of Combined Cycle Gas Turbine Power Stations for Month...20...	Monthly	59	20th day
Monthly Environmental Data of Thermal Power Plants	Monthly	60	20th day
1[***]			
1[***]			
1[***]			
Power Distribution Company Data for Financial Study	Annually	64	30th June
Monthly Abstract of Ash Generation and Utilisation	Monthly	65	20th day

1. The row under respective head "Title of Format-Frequency-Format No.-Target date" and their entries relating thereto omitted by Notification No. PCE-I-11-17/5/2021-Legal Division, dated 17th March, 2022.

ANNEXURE II

STATEMENT OF SPECIFIC APPLICABILITY OF FORMATS

Title of Format	Format No.	Genco	Transco	Discom	Traders	SEBs/ Licensees/ Elec. Depths.	RLDCs	SLDCs	RPCs	CPPs/ Indus- tries
1	2	3	4	5	6	7	8	9	10	11
Generation of Electricity	1	Y				Y				
Transmission of Electricity	2		Y			Y				
Distribution of Electricity	3			Y						
Trading of Electricity	4				Y					
Details of actual sale and purchase of Gross Electrical Energy	5	Y		Y	Y	Y				
Installed Electricity Generating Capacity	6	Y				Y				
Details of electricity generating capacity added	7	Y				Y				
Details of electricity generating sets retired from service	8	Y				Y				
Details of derations of electricity generating sets	9	Y				Y				
Details of fuel consumption	10	Y				Y				
Details of step-up transformers in service at the power stations and various sub-stations as on 3-03-20..	11	Y	Y	Y		Y				
Details of step-down transformers in service as on 31-03-20..	12	Y	Y	Y		Y				

1	2	3	4	5	6	7	8	9	10	11
Details of distribution transformers in service as on 31-03-20..	13	Y		Y		Y				
Details of transmission and distribution lines as on 31-03-20..	14	Y	Y	Y		Y				
Details of electricity consumers, connected load and consumption	15			Y		Y				
Details of manpower	16	Y	Y	Y		Y				
Training Facilities/Training Capacity in the Power Sector (Man-days of year)	17	Y	Y	Y		Y				
Details of theft of electricity	18			Y		Y				
Statistics on electrical accidents	19	Y	Y	Y		Y	Y	Y		
Reasons for electrical accidents	20	Y	Y	Y		Y	Y	Y		
Annual data of HV/EHV industry having electricity demand of 1 MW or above	21									Y
Daily Operational Data of Thermal Power Stations and Nuclear Power Stations	22	Y				Y	Y	Y		
Daily Operational Data of Hydro Power Stations	23	Y				Y	Y	Y		
Monthly Operational Data of Thermal Power Stations and Nuclear Power Stations	24	Y				Y	Y	Y		
Monthly Operational Data of Hydro Power Stations	25	Y				Y	Y	Y		
Data for fixation of annual targets of electricity generation for year 20....20.....	26	Y				Y			Y	

1	2	3	4	5	6	7	8	9	10	11
Regional Power Supply Position (Daily Operation Report)	27						Y			
Provisional Power Supply Position	28						Y		Y	
Revised Power Supply Position	29						Y		Y	
1[***]										
Monthly Data regarding Loss of Generation on account of Shortage of Coal, Gas, Unrequisitioned Liquid Fired Capacity & Backing Down due to System Constraints	31	Y				Y				
Data for load generation balance report (LGBR)	32	Y		Y		Y				
Unscheduled Interchange (UI) Status	33						Y			Y
Details of Power Traded by the Trading Company	34					Y				
Progress of capacitor installation programme	35									Y
Daily Coal Report	36	Y					Y			
Coal Report	37	Y					Y			
Generation Loss due to fuel shortage	38	Y					Y			
1[***]										
1[***]										

1. The row under respective head "Title of Format-Frequency-Format No.-Target date" and their entries relating thereto omitted by Notification No. PCE-I-11-17/5/2021-Legal Division, dated 17th March, 2022.

1	2	3	4	5	6	7	8	9	10	11
Proposed Coal Allocation for Short-Term Linkages for Thermal Power Stations	41	Y				Y				
Monthly Fuel Supply Data of Gas Based Thermal Power Stations	42	Y				Y				
Monthly Fuel Supply Data of Liquid Fuel Based Thermal Power Stations	43	Y				Y				
Monthly Fuel Supply Data of DG Power Stations	44	Y				Y				
1[***]										
1[***]										
1[***]										
District wise Monthly Progress of Inhabited Village Electrification	48			Y		Y			Y	
District-Wise Monthly Progress of Energisation of Irrigation Pump sets	49			Y		Y				
1[***]										
Metering Status for the Month...year...	51			Y		Y				
1[***]										
Reliability Index at Customer Level for the Month..., year...	53			Y		Y				
Reliability Indices (11KV Feeders) for the Month..., year...	54			Y		Y				

1. The row under respective head "Title of Format-Frequency-Format No.-Target date" and their entries relating thereto omitted by Notification No. PCE-I-11-17/5/2021-Legal Division, dated 17th March, 2022.

1	2	3	4	5	6	7	8	9	10	11
1[***]										
Aggregate Technical & Commercial (AT&C) Losses for the Financial Year...	56			Y		Y				
1[***]										
Heat Rate Data of Coal/Lignite Based Thermal Power Stations for Month...Year...	58	Y				Y				
Heat Rate Data of Combined Cycle Gas Turbine Power Stations for Month...20...	59	Y				Y				
Monthly Environmental Data of Thermal Power Plants	60	Y				Y				
Monthly Peak Hours Generation Data by Coal/Lignite Based or Combined Cycle Gas Turbine (CCGT) Power Stations	61	Y				Y				
1[***]										
1[***]										
Power Distribution Company Data for Financial Study	64			Y		Y				
Monthly Abstract of Ash Generation and Utilisation	65	Y				Y				

Note.—If certain items of a format are not applicable to an Entity, then 'Not Applicable' may be marked at appropriate places.

Y= Yes Applicable

- The row under respective head "Title of Format-Frequency-Format No.-Target date" and their entries relating thereto omitted by Notification No. PCE-I-11-17/5/2021-Legal Division, dated 17th March, 2022.

FORMAT 1

Periodicity-annual

Data of Year 20.....20.....

Submission by 30th June

GENERATION OF ELECTRICITY**Name and Address of Utility:**

Sl. No.	Name of Power Station	Type of Prime-mover*	Installed Capacity of Power Station as at year end			Gross Electricity Generation in MkWh	Electricity Consumption in Unit & Stn. Auxiliaries in MkWh
			Nos. of Units	Unit Size in MW	Stn. Capacity in MW		
(A)	Owned by the Utility						
1	Station-1						
2	Station-2						
3	Station-3						
4	Station-4						
(B)	Jointly Owned by the Utility (in respect of its share)						
1	Station-1						
2	Station-2						

*Hydro turbine, Steam turbine (Coal), Steam turbine (Lignite), Steam turbine (Multifuel), Gas turbine, Diesel engine, Wind turbine, etc.

FORMAT 2

Periodicity-annual

Data of Year 20.....20.....

Submission by 30th June

TRANSMISSION OF ELECTRICITY**Name and Address of State Transmission Utility/SEB/ED:**

Figs. in MkWh

1.	Electrical Energy imported from:	
(a)	Within the State/UT/System— (i) State/Pvt/Jt. Power Stations (ii) Captive Power Plants (CPPs)	
(b)	Central Generating Stations (Station-wise)	
(c)	Outside the State/UT/System (i) Utilities – State/Pvt.(Name-wise) – Jt.(Name-wise)	
(d)	Outside the country	
2.	Total Electrical Energy Imported (1a+1b+1c+1d)	
3.	Electrical Energy exported to:	
(a)	Licensees within the State/UT/System: (furnish break-up licensee wise)	
(b)	Other State Electricity Boards/Electricity Departments (Outside the State/System but within the country)-give breakup entity wise	
(c)	Outside the country	
(d)	Any other entity within the State/UT/System-give breakup entity wise	
4.	Total electrical energy exported (3a+3b+3c+3d)	

FORMAT 3

Periodicity-annual

Data of Year 20.....20.....

Submission by 30th June

DISTRIBUTION OF ELECTRICITY

Figs. in MkWh

Name & Address of the DISCOM/SEB/ED/Licensee:

1.	Electrical Energy imported from:		
	(a)	Within the State/UT/System	
	(b)	Captive power plants (from within or outside the State/UT/System)	
	(c)	Central generating stations (Station-wise)	
	(d)	Outside the State/UT/System(from within the country)	
	(e)	Outside the country	
2.	Total Electrical Energy Imported (1a+1b+1c+1d+1e)		
3.	Electrical Energy sold to:		
	(a)	Directly to consumers within the State/UT/System (Area of operation)	
	(b)	Licensees within the State/UT/system-furnish break-up licensee wise	
	(c)	Any other entity within the State/UT/System-furnish break-up entity wise	
4.	Total electrical energy sold (3a+3b+3c)		

FORMAT 4

Periodicity-annual

Data of Year 20.....20.....

Submission by 30th June

TRADING OF ELECTRICITY

Name and Address of the TRADING COMPANY:

Figs. in MkWh

Category of Licence:

1.	Electrical Energy purchased from:		
	(a)	State/Private./Joint Utility Power Stations (Station name-wise)	
	(b)	Captive power plants (Name-wise)	
	(c)	Central Generating Stations (Name-wise)	
	(d)	Outside the country (Name-wise)	
2.	Total electrical energy purchased (1a+1b+1c+1d)		
3.	Electrical Energy sold to:		
	(a)	Licensees (Licensee name-wise)	
	(b)	Outside the country (Name-wise)	
	(c)	Any other entity (Entity name-wise)	
4.	Total electrical energy sold (3a+3b+3c)		

Note.—Please furnish break-up of each of above for round the clock, off peak, peak and as and when required trading.

FORMAT 5

Periodicity-Annual

Data of year 20.....20.....

Submission by 30th June

DETAILS OF ACTUAL SALE AND PURCHASE OF GROSS ELECTRICAL ENERGY

Name of Utility/Licensee.....			Figures in MkwH
Name of Utility/Non-Utility/Entity (To whom Sold/from whom purchased)	SALES (MkwH)	PURCHASES (MkwH)	REMARKS, IF ANY

Note.— (i) Gross energy sale/purchase may be indicated utility/non-utility name-wise clearly & separately in this table.
(ii) Purchase of energy from captive power plant if any, may also be indicated.
(iii) Details of energy sold to licensees may be indicated Licensee-name wise.
(iv) Wheeling of energy should not be included in the above data.
(v) Energy imported/exported from /to Central Generating Stations may be given separately for each Power House.

FORMAT 6

Periodicity-Annual

Data of year 20.....20.....

Submission by 30th June

INSTALLED ELECTRICITY GENERATING CAPACITY**Name and address of the Utility:**

Figs. in MW

Sl. No.	Type of Prime mover (Fuel base)	AS AT THE BEGINNING OF THE YEAR		New capacity added (I.C)	Change in capacity during the year due to Re-ration*	Capacity Retired during the year	AT THE END OF THE YEAR		Remarks if any
		Installed Capacity	Re-rated Capacity				Installed Capacity	Re-rated Capacity	
1.	Hydro Turbine								
2.	Steam Turbine								
	Coal -								
	Lignite -								
	Gas/ Multifuel								
3.	Diesel Engine								
4.	Gas Turbine								
5.	Nuclear								
6.	Wind Turbine								
7.	Solar								
8.	Others, if any								

I.C = Installed Capacity

* Use (+) if due to up ration or (-) if due to deration.

[illegible]

Note:—The details of each unit are to be furnished in this format. Indicate primary fuel within brackets along with type of prime-mover.

Name and address of the GENCO/Utility:

[illegible]

DETAILS OF DERIVATIONS OF ELECTRICITY GENERATING SETS

Name and address of the GENCO/Utility:

[illegible]

I.C. = Installed Capacity

Submission by 30th June

Name of the GENCO/Utility:

[illegible]

Note:— - Fuel consumption details regarding Gas/Diesel stations are to be shown separately.

- Give details of all primary & secondary fuels consumed during the year.

- mt = Metric Tonne

- kl = Kilo Litre

- MMSCM = Million Metric Standard Cubic Metre

FORMAT 12

Periodicity-Annual

Data of year 20.....20.....

Submission by 30th June

DETAILS OF STEP-DOWN TRANSFORMERS* IN SERVICE AS ON 31-03-20.....
Name of the Undertaking:

Sl. No.	Voltage Class	STEP DOWN TRANSFORMERS					Aggregate capacity (kVA)
		Total No. of Sub-stations	Different Voltage - ratio in use	Different Capacities in use (kVA)	No. in each capacity-size	Total No. of Transformers	
1.	400 kV						
2.	220 kV						
3.	132/110 kV						
4.	78/66 kV						
5.	44/33 kV						
6.	22 kV						
7.	13.2 kV						
8.	11 kV						
9.	6.6 kV						
10.	4.4 kV						
11.	3.3 kV						
12.	Any other (specify)						
TOTAL							

(*) Secondary voltage above 500 volts.

Sl. No.	Voltage Class	Voltage Ratio	Total No. of Transformers	Different capacities in use (kVA)	No. in each capacity size	Aggregate capacity (kVA)
Total:						

* Secondary voltage below 500 Volts.

Periodicity-Annual
Data of year 20.....20.....
Submission by 30th June

DETAILS OF TRANSMISSION AND DISTRIBUTION LINES AS ON 31-03-20.....

Name and address of the Utility/Non-Utility/Entity:

[illegible]

1	2	3	4	5	6	7	8	9	10	11	12
13.	6.6 kV										
14.	4.4 kV										
15.	3.3 kV										
16.	2.2 kV										
17.	440/230 V, 3 phase, single phase if available										
18.	*Direct current lines (volts)										
19.	Any other (specify)										

Note.—Give break-up for U.G. (Underground) and O.H. (Overhead). Indicate voltage of operation. * Mention no. of Ckts.

FORMAT 15

Periodicity-Annual

Data of year 20.....20.....

Submission by 30th June

DETAILS OF ELECTRICITY CONSUMERS, CONNECTED LOAD AND CONSUMPTION

Name of the Utility:

Sl. No.	Consumer Category	NUMBER OF CONSUMERS			CONNECT LOAD (kW)			Energy Consumption (kWh)	Remarks
		At the beginning of the year	Added during the year	At the end of the year	At the beginning of the year	Added during the year	At the end of the year		
		R	U	R	U	R	U	R	U
1.	Domestic								
2.	Commercial								
3.	Industrial								
	a. Low & Medium Voltage								
	b. High Voltage with demand less than 1 MW								
	c. HV/EHV with demand of 1MW & above								
4.	Railways								
5.	Irrigation								
6.	Public Lighting								
7.	Public Water works & Sewage disposal								
8.	Any other category								
9.	Pvt. Licensees* (Licensee wise)								
10.	Entities within State/U.T (Entity wise)								
11.	Entities outside State/U.T (Entity wise)								
12.	Total								

Note.—Energy consumed through unmetered connection should be estimated and indicated clearly.

* Dealing in purchase and further sale of energy.

Give separate break-up for LT & HT supply for Items 7 to 11.

Give break-up for Rural (R) & Urban (U) areas separately

FORMAT 16

Periodicity-Annual

Data of year 20.....20.....

Submission by 30th June

DETAILS OF MANPOWER

Name of Utility:

(A)	Class of employment Regular (i.e., monthly paid)	NUMBER OF EMPLOYEES		Training provided No. of Personnel/ Tech / Adm / Others	Type of Training Induction / Refresher / Management / Others
		As on. 31-03-20..... (Yr. Start)	As on 31-03-20.... (Yr. Start)		
(1)	(2)	(3)	(4)	(5)	(6)
1.	Managerial and higher executives (Rank of Chief Engineer and above)				
2.	Technical & Scientific Officers				
3.	Non-technical: Executive, clerical, accounting, revenue collection, meter reading staff & officers, etc.				
4.	Technical Supervisory staff in (a) Generation (b) Transmission (c) Distribution (d) Trading (e) Others				
5.	Technicians and Operating Staff in (a) Generation (b) Transmission (c) Distribution (d) Trading (e) Others				
TOTAL REGULAR (1) to (5) = (A)					

(1)	(2)	(3)	(4)	(5)	(6)
(B)	Non-Regular				
	(a) Technical : Trainees & Apprentices				
	(b) Work Charged Staff (Monthly paid basis)				
	i. Skilled				
	ii. Unskilled				
	Total (b) = (i)+(ii)				
(C)	Casual (daily paid basis)				
	i. Skilled				
	ii. Unskilled				
	Total (c) = (i)+(ii) (i.e.=c)				
	Sub-Total (a)+(b)+(c) = (B)				
	Grand Total (A)+(B)				

GENERAL GUIDELINES FOR FILLING FORM FOR MANPOWER IN THE ELECTRICITY SUPPLY INDUSTRY

1. Managerial and higher executives: All engineering posts of the rank of Chief Engineer and above is to be included.
2. Technical and scientific officers: All engineering posts above the rank of supervisor/Junior Engineer/Scientific Officer may be included.
3. Non-Technical : All regular non-technical employees, *i.e.*, Executive, Clerical, Accounting, Revenue collection, Meter reading staff and Officers may be included.
4. Technical supervisory staff :
 - (a) Generation: All technical staff of the rank of supervisor/Section officer/Junior engineer/Assistant Controller engaged at generating stations and those associated with planning of generation may be included.
 - (b) & c) Similar staff mentioned above engaged in transmission & distribution system.
 - (d) & e) Similar staff mentioned above engaged in trading and other activities.
5. (a) Technicians and operation staff : All the technical staff below the rank of supervisor/Junior engineer engaged at generating stations.
 (b) & c) Similar staff mentioned above engaged in Transmission and Distribution system.
 (d) & e) Similar staff mentioned above engaged in other activities.

FORMAT 17

Periodicity-Annual

Data of the Financial year 20.....20.....

Submission by 30th June.

TRAINING FACILITIES/TRAINING CAPACITY IN THE POWER SECTOR (MAN-DAYS OF YEAR)

Name of Utility/Organisation:

[illegible]

FORMAT 18

Periodicity-Annual

Data of year 20.....20.....

Submission by 30th June

DETAILS OF THEFT OF ELECTRICITY**Name and Address of Discom/Licensee/SEB/Electricity Deptt.:**

(i) No. of cases where inspection was carried out:

(ii) No. of cases where theft of electricity was detected:

(iii) Estimated quantity of electrical energy considered as theft in above cases for the period:

(iv) Estimated cost of such energy:

(v) No. of cases where penalties were imposed:

FORMAT 19

Periodicity Annual

Data of year 20.....20.....

Submission by 30th June

STATISTICS ON ELECTRICAL ACCIDENTS**Name of Utility/Non-Utility/Entity:**

Sl. No.	INSTALLATIONS	HUMAN		ANIMALS	
		FATAL	NON-FATAL	FATAL	NON-FATAL
1.	Installations of suppliers of electricity including SEBs/ Licensees/Generating Companies: (a) Generating Station (b) Transmission System (Lines, sub-stations, towers, etc.) (c) Distribution system (Lines, sub-stations, poles, transformers, etc.)				
2.	Installations of industrial consumers: (a) Owned by Govt./Semi-Govt. bodies/ local authorities. (b) Owned by private companies				
3.	Installations of consumers other than industrial consumers e.g., domestic/agriculture/commercial consumers, etc.: (a) Owned by Govt./Semi Govt. bodies/local authorities. (b) Owned by private companies. (c) Persons(s)				
TOTAL (excluding suicides)					

Note.—Indicate the number of human/animal affected. Also show the corresponding number of accidents within brackets.

FORMAT 20

Periodicity-Annual

Data of year 20.....20.....

Submission by 30th June

REASONS FOR ELECTRICAL ACCIDENTS**Name of Undertaking:**

Sl. No.	REASON	HUMAN		ANIMALS		TOTAL
		FATAL	NON-FATAL	FATAL	NON-FATAL	
(i)	SNAPPING OF CONDUCTORS					
(ii)	ACCIDENTAL CONTACT WITH LIVE ELECTRIC WIRE/EQUIPMENT					
(iii)	VIOLATION/NEGLECT OF SAFETY MEASURES/ LACK OF SUPERVISION					
(iv)	DEFECTIVE APPLIANCES/APPARATUS/TOOLS					
(v)	INADEQUATE/LACK OF MAINTENANCE					
(vi)	UNAUTHORISED WORK					
(vii)	ANY OTHER REASONS					
TOTAL						

Note.—Main reasons for accidents mentioned at Sl. No.(vii) are:— (Please specify)

¹[FORMAT 21

Periodicity-Annual

Data of previous year 20.....20.....

Submission by: 30th June

**ANNUAL DATA OF CAPTIVE POWER PLANTS (CPP)
(APPLICABLE TO THE ENTITIES HAVING ELECTRICITY DEMAND/
CPP CAPACITY OF 0.5 MW & ABOVE)**

1. Name of the Entity (Industry/Non Industry/Group Captive):
2. Address:
 - a. Postal Address:
 - b. Contact No.:
 - c. Email:
 - d. Name & Designation of the contact person with contact No. :
3. If entity is an Industry, then type of Industry :
(i.e. Steel, Textile, Jute, Aluminum etc.)
4. Demand contracted with electricity supplier (Discom):kVA/.....kW
5. Details of the CPP:

Sl. No.	Type of CPP (viz. Steam, Diesel, Gas, Hydro, solar, wind, etc.)	Base load/ Stand by	Installed capacity (kW)	Data of Electricity (in kWh)		
				Gross Generation (A)	Aux. Consumption (B)	Net Generation (C=A-B)
1						
2						
3						

6. Total electrical energy purchased from Discom/other sources:

1. Subs. by Notification No. PCE-I-11-17/5/2021-Legal Division, dated 17th March, 2022, for Format 21.

Sl. No.	Name of the Source	Energy purchased in kWh (D)

7. Total electrical energy sold to Discom/other sources:

Sl. No.	Name of the Source	Energy sold in kWh (E)

8. Energy Consumed by the Industry in kWh [Total(C) +Total(D) -Total (E):]

FORMAT 22

Periodicity-Daily
Submission by 10:30 hrs.

**DAILY OPERATIONAL DATA OF THERMAL POWER STATIONS AND
NUCLEAR POWER STATIONS (GENERATION AND OUTAGE DATA)**

Generation data for the date:

Name of the organisation:

(A) UNIT WISE GENERATION

Name of Station	Unit No.	Unit Capacity in MW	Gross Energy Generated during the day in MkWh	Peak load during the day (MW)	Remarks, if any
Station 1					
Station 2					
Data for newly commissioned units (if any)*					

(B) UNIT WISE OUTAGES (Planned/Forced)

(i) Details of Units remained out of bars & Units tripped/ taken out of the bar during the day

Name of Station	Unit No.	Outage Date & Time	Expected date of return	Outage Reason(s)	Reason(s) of extended outage, if any	Remarks
Planned outage						
Forced outage						

(ii) Details of Units revived during the day

Name of Station	Unit No.	Outage Date & Time	Synchronization Date & Time	Outage Duration in Hours	Outage Reason(s)	Generation Loss MkWh
Planned outage						
Forced outage						

(C) UNIT WISE PARTIAL ENERGY LOSS DATA (DAY WISE IN MkWh)

Name of Station	Unit No.	Unit capacity in MW	Energy loss due to fuel shortage	Energy loss due to low system demand	Energy loss due to system constraints	Energy loss due to equipment problems	Remarks, if any
Station 1							
Station 2							

(D) ADDITIONAL INFORMATION IN BRIEF, IF ANY

Partial loss in MkWh = $(Cr_1 \times Hr_1 + Cr_2 \times Hr_2 + \dots + Cr_n \times Hr_n) / 1000$

Where $Cr_1, \dots, Cr_n$ are "the reduction in the output of the operating units in MW due to constraints in Auxiliaries/equipments or any other causes." and $Hr_1, \dots, Hr_n$ are the duration in hours of operation of the units at reduced output during the period considered (day or month).

NOTE: (I) Following categories of capacities of units/stations are monitored:

- Thermal (Steam) units having station capacity of more than 20 MW.
- All gas/diesel units supplying committed power to grid.
- Hydro stations having capacity of 2 MW and above.

(II) Wherever actual auxiliary consumption is not being metered, proportionate auxiliary consumption may be furnished.

(III) *From the date of synchronisation to the date of commercial operation

FORMAT 23Periodicity-Daily
Submission by 10:30 hrs**DAILY OPERATIONAL DATA OF HYDRO POWER STATIONS
(GENERATION, OUTAGE AND RESERVOIR LEVEL DATA)**

Generation Data for the date:

Name of the organisation:

(A) UNIT WISE GENERATION

Name of Station	Unit No.	Unit Capacity in MW	Gross Energy Generated during the day in M kWh	Peak load during the day (MW)	Remarks, if any
Station 1					
Station 2					
Data for newly commissioned units (if any)*					

(B) UNIT WISE OUTAGES (Planned/Forced)**(i) Details of Units remained out of bars & Units tripped/ taken out of the bars during the day**

Name of Station	Unit No.	Outage Date & Time	Expected date of return	Outage Reason(s)	Reason(s) of extended outage, if any	Remarks
Planned outage						
Forced outage						

(ii) Details of Units revived during the day

Name of Station	Unit No.	Outage Date & Time	Synchronization Date & Time	Outage Duration in Hours	Outage Reason(s)	Generation Loss M kWh
Planned outage						
Forced outage						

**(C) ENERGY LOSS TO REASONS OTHER THAN FORCED OUTAGE AND
PLANNED MAINTENANCE (DAY IN MkWh)**

Name of Station	Unit No.	Unit Capacity in MW	Energy Loss due to flood	Energy Loss due to weeding	Energy Loss due to silt flushing	Energy Loss due to high silt content	Energy Loss due to reduced inflows	Energy Loss due to system constraint	Energy Loss due to equipment problem	Remarks if any
Station 1										
Station 2										

(D) Hydro Reservoir levels:

Name of Station/ Reservoir	Full Reservoir level (FRL)**			Minimum Draw Down level	Present Reservoir level		
	Metres	Gross Storage in MCM	Live Storage in MCM	Metres	Metres	Live Storage in MCM	Energy Contents in MkWh

(E) Additional information in brief, if any

Note.— (I) Following categories of capacities of units/stations are monitored:—

- Thermal (Steam) units having station capacity of more than 20 MW.
- All gas/diesel units supplying committed power to grid.
- Hydro stations having capacity of 2 Mw or above.

(II) Wherever actual auxiliary consumption is not being metered, proportionate auxiliary consumption may be furnished.

(III) *From the date of synchronisation to the date of commercial operation.

** Data to be furnished in case of new units/stations and any changes in the existing units.

Signature

FORMAT 24

Periodicity-Monthly

Submission by 7th day

**MONTHLY OPERATIONAL DATA OF THERMAL POWER STATIONS
AND NUCLEAR POWER STATIONS**

(Generation and Outage data)

Data for the Month:

Name of the organization:

**(A) UNIT WISE GENERATION, UNIT AUX. & STATION AUX. POWER
CONSUMPTION**

Name of Station	Unit No.	Unit Capacity in MW	Gross Energy generated during the Month in MkWh	Unit Aux. Consumption in MkWh	Station Aux. Consumption in MkWh	Unit Peak Load during the month (MW)	Station Peak Load during the month (MW)
Station 1							
Station 2							
Data for newly commissioned units (if any)*							

(B) UNIT WISE OUTAGES (Planned/Forced)**(i) Details of Units remained out of bars & Units tripped/taken out of the bars during the Month**

Name of Station	Unit No.	Tripping Date & Time	Expected date of return	Outage Reason(s)	Reason(s) of extended outage, if any	Remarks
Planned outage						
Forced outage						

(ii) Details of Units revived during the month:

Name of Station	Unit No.	Tripping Date & Time	Synchronization Date & Time	Outage Duration in Hours-Minutes	Outage Reason(s)	Generation Loss in MkWhs
Planned outage						
Forced outage						

(C) UNIT WISE PARTIAL ENERGY LOSS DATA (DAY WISE IN MkWh)

Name of Station	Unit No.	Unit Capacity in MW	Reason(s) for partial energy loss	Generation loss (MkWh)	Remarks, if any
Station 1					
Station 2					

(D) Additional Information in Brief, If Any:

$$\text{Partial loss in MkWh} = (Cr_1 \times Hr_1 + Cr_2 \times Hr_2 + \dots + Cr_n \times Hr_n) / 1000$$

Where $Cr_1, \dots, Cr_n$ are "the reduction in the output of the operating units in MW due to constraints in Auxiliaries/equipments or any other causes." and $Hr_1, \dots, Hr_n$ are the duration in hours of operation of the units at reduced output during the period considered (day or month).

Note.— (I) Following categories of capacities of units/stations are monitored:—

- Thermal (Steam) units having station capacity of more than 20 MW.
- All gas/diesel units supplying committed power to grid.
- Hydro stations having capacity of 2 MW and above.

(II) Wherever actual auxiliary consumption is not being metered, proportionate auxiliary consumption may be furnished.

(III) *From the date of synchronisation to the date of commercial operation.

FORMAT 25

Periodicity-Monthly

Submission by 7th day

**MONTHLY OPERATIONAL DATA OF HYDRO POWER STATIONS
(GENERATION, OUTAGE AND RESERVOIR LEVEL DATA)**

Data for the Month:

Name of the organization:

**(A) UNIT WISE GENERATION, UNIT AUX. , STATION AUX. POWER
CONSUMPTION & TRANSFORMATION LOSS**

Name of Station	Unit No.	Unit Capacity in MW	Gross Energy generated during the Month in MkWh	Unit Aux. Consumption in MkWh	Station Aux. Consumption in MkWh	Unit wise transformation loss in MKWh	Station wise transformation loss in MKWh	Peak Load reached during the month (MW)
Station 1								
Station 2								
Data for newly commissioned units (if any)*								

(B) UNIT WISE OUTAGES (Planned/Forced)**(i) Details of Units remained out of bars & Units tripped/taken out of the bars during the Month**

Name of Station	Unit No.	Outage Date & Time	Expected date of return	Outage Reason(s)	Reason(s) of extended outage, if any	Remarks
Planned outage						
Forced outage						

(ii) Details of Units revived during the month:

Name of Station	Unit No.	Outage Date & Time	Synchronization Date & Time	Outage Duration in Hours-Minutes	Outage Reason(s)	Generation Loss MkWh
Planned outage						
Forced outage						

(C) ENERGY LOSS DUE TO REASONS OTHER THAN FORCED OUTAGES & PLANNED MAINTENANCE

Name of Station	Unit No.	Capacity (MW)	Energy loss in MkWh	Reason(s) of Energy Loss	Remarks, if any(s)
Station 1					
Station 2					

(D) ADDITIONAL INFORMATION IN BRIEF, IF ANY:

(E) Hydro Reservoir Inflow data:

Reservoir inflow data for the month-year (mm-yy)

[illegible]

(F) ADDITIONAL INFORMATION IN BRIEF, IF ANY:

Note.— (I) Following categories of capacities of units/stations are monitored—

(a) Thermal (Steam) units having station capacity of more than 20 MW.

(b) All gas/diesel units supplying committed power to grid.

(c) Hydro stations having capacity of 2 MW and above.

(II) Wherever actual auxiliary consumption is not being metered, proportionate auxiliary consumption may be furnished.

(III) *From the date of synchronisation to the date of commercial operation.

Submission by 30th November

DATA FOR FIXATION OF ANNUAL TARGETS OF ELECTRICITY GENERATION FOR YEAR 20.....20.....

Name of Company:

[illegible]

FORMAT 27

Periodicity-Daily

Submission by 09:00 Hrs

REGIONAL POWER SUPPLY POSITION (DAILY OPERATION REPORT) IN.....REGION
 FOR(DATE) DATE OF REPORTING.....AT.....(TIME)

1. Regional Availability/Demand/Shortage:

Particulars	*PEAK Hrs (.....Hrs) (MW)	**Off-Peak Hrs (.....Hrs) (MW)	DAY ENERGY (MkWh)
Regional Availability			
Regional Demand			
Regional Shortage			

2 A. State Requirement (Net Energy – MkWh):

States	Thermal	Hydro	IPPs	CPPs	Net Sch. (From Grid)	Drawl (From Grid)	Availability	Requirement Met
Total								

2B. State Demand (MW)

States	Peak Hrs (.....Hrs)		Off-Peak Hrs (.....Hrs)		Day Peak		
	Demand Met	Shortage at 50.00 Hz	Demand Met	Shortage at 50.00 Hz	Demand Met	Time (Hrs)	Shortage at 50.00 Hz
.....Region							

3. Inter-Regional Exchanges - Physical Flows [Import(+)/ Export(-)]

Elements	Peak Hrs (.....Hrs) (MW)	Off-Peak Hrs (.....Hrs) (MW)	Maximum Inter-Change				Net Energy (MkWh)	
			Import (MW)	Time (Hrs)	Export (MW)	Time (Hrs)		
A. Northern Region Links								
1.								
2.								
Sub Total NR Links								
B. Western Region Links								
1.								
2.								
Sub Total WR Links								
C. Southern Region Links								
1.								
2.								
Sub Total SR Links								
D. Eastern Region Links								
1.								
2.								
Sub Total ER Links								
Total (All Links)								

4. Short-Term Open Access Transaction for the Previous Day (MkWh):

S. No.	From (Including Region)	To (Including Region)	Name of the Trader	Net Exchange
1.				
2.				
3.				
4.				
5.				

5. Frequency Profile:

% of Time							
Frequency Range	< 48.5 Hz	< 49.0 Hz	< 49.5 Hz	49.0 - 50.5 Hz	>50.0 Hz	> 50.5 Hz	> 51.0 Hz
%							

[illegible]

6. Voltage Level at Critical Sub-Stations@:

Sub-stations	400 kV			220 KV		
	Maximum		Minimum		Maximum	
	kV	Time	kV	Time	kV	Time

7. Major Reservoir Particulars:

Reservoirs	Designed		Present		Last Year		Last Day		Month		
	MDDL (metre)	FRL (metre)	Energy (MkWh)	Level (metre)	Energy (MkWh)	Level (metre)	Energy (MkWh)	Inflows (MkWh)		Uses (MkWh)	Programme Usage (MkWh)

8. Grid Disturbance/Significant Events (If Any)

9. System Constraints (If Any)

10. Weather Conditions Prevailed on the Day of Report & for the Following Day:

11. Generating Units Outage Status inRegion

As on Date

Time 6:00 Hours

11A. Generating Units Revived During Last 24 Hrs. (06:00 Hrs of (Date) to 06:00 Hrs (Date):

S. No.	Station	Unit No.	Capacity (MW)	Outage		Revival		Reasons of outage
				Date	Time	Date	Time	
	Central Sector							
1.								
2.								
3.								
4.								
	State Sector							
1.								
2.								
3.								
4.								

11B. Generating Units under Outage (Status at 06:00 Hrs of (Date):

S. No.	Station	Unit No.	Capacity (MW)	Outage		Revival		Reasons of outage
				Date	Time	Date	Time	
	Central Sector							
1.								
2.								
3.								
4.								
	State Sector							
1.								
2.								
3.								
4.								
	Total		____ (MW)					

12. Transmission Lines Outage Status in Southern Region

As on Date _____ Time _____ 6:00 Hours

12A. Transmission Lines Revived During Last 24 Hrs. (06:00 Hrs of..... (Date) to..... (Date)

S. No.	Element Name	Element Type	Outage		Revival		Reasons of outage
			Date	Time	Date	Time	
Central Transmission Utility							
1.							
2.							
3.							
4.							
State Transmission Utility							
1.							
2.							
3.							
4.							

12B. Transmission Lines Under Outage (Status at 06:00 Hrs of..... (Date)

S. No.	Element Name	Element Type	Outage		Revival		Reasons of outage
			Date	Time	Date	Time	
Central Transmission Utility							
1.							
2.							
3.							
4.							
State Transmission Utility							
1.							
2.							
3.							
4.							

FORMAT-25 RLDCs

@Critical Sub-Station: Sub-Station Where the Steady-State Voltage Lies Outside the Limit of $\pm 10\%$ of the Normal Value.

***Peak Hours:** The Designated Peak Hour of a Region.

****Off-Peak Hours:** The Designated Off-Peak Hour of a Region.

$$\# FVI = \sum_{i=1}^n \sqrt{\frac{(50-x_n)^2}{n}}$$

where n= number of readings
 x_n = frequency at n^{th} reading

FORMAT 28

Periodicity-Monthly

Submission by 5th Day

PROVISIONAL POWER SUPPLY POSITION IN.....REGION FOR THE MONTH OF.....
A. Generation Details

S. No.	Constituents	1	2	3		N	REGION
(I)	Gross Generation (MkWh)						
	Thermal						
	(i) Coal						
	(ii) Liquid						
	(iii) Gas Open Cycle						
	(iv) Gas Combined Cycle						
	(v) Nuclear						
	Hydro						
	IPPs						
	CPPs						
	Wind Mills						
	Total (MkWh) (I)						
(II)	Dedicated Power Stations#						
	(i)						
	(ii)						
	Total (MkWh) (I)+(II)						
(III)	Actual Demand Met (Gross MW)						

B. Energy Availability/Requirement (Ex-Bus) (MkWh)

S.No.	Constituents	Constituents # 1	Constituents #2	Constituents # N	Region
1	Own Generation				
	Thermal				
	(i) Coal				
	(ii) Liquid				
	(iii) Gas Open Cycle				
	(iv) Gas Combined Cycle				
	(v) Nuclear				
	Hydro				
	IPPs*				
	CPPs**				
	Wind Mills				
	Total (1)				
2.	Dedicated Power Stations#				
2.1					
2.2					
	Total Own Generation, IPPs*, CPPs** & Dedicated				
3.	Net Drawl from Grid (including Bilateral)				
4.	Total Availability				
5.	Unrestricted Requirement (From Table C)				
6.	Shortage (5-4)				
7.	% Shortage $[(5-4)/5]*100]$				

1.	Availability				
2.	Frequency Correction				
3.	Load Shedding				
4.	Power Cuts				
5.	Unrestricted Requirement (1+2+3+4)				

1.	Peak Demand				
2.	Demand Met				
3.	Date & Time of Peak Demand Met				
4.	Frequency Correction				
5.	Load Shedding				
6.	Power Cuts				
7.	Shortage				
8.	% Shortage				
9.	Avg. of Daily Max. Shortage				
10.	Max. of Daily Max. Shortage				

[illegible]

Instantaneous Maximum		Instantaneous Minimum		15-minutes Block Maximum		15-minutes Block Minimum		Monthly Average	Frequency Variation Index
Hz	Time	Hz	Time	Hz	Time	Hz	Time	Hz	

* CPT- Captive Power Plant

**POWER CUTS ON INDUSTRIES, LOAD SHEDDING & POWER
SUPPLY TO AGRICULTURAL SECTOR IN..... REGION
DURING..... (MONTH/YEAR)**

I. Power Cuts/ Restrictions on Industries, Load Shedding in the State:

Sl. No.	Particulars/Name of States	Quantum of Power Cut (MW)	Restriction Timing		Total Energy Cut (MkWh/ Day)
			From (Hrs)	To (Hrs)	
1.	State				
(a)	Power Cuts/Restrictions on HT/LT Industries				
(b)	Load Shedding				
(c)	Any Other Information				
	(i) Weekly Off				
	(ii) Staggering of Power Supply				
2.	State				
(a)	Power Cuts/Restrictions on HT/LT Industries				
(b)	Load Shedding				
(c)	Any Other Information				
	(i) Weekly Off				
	(ii) Staggering of Power Supply				
3.	State				
(a)	Power Cuts/Restrictions on HT/LT Industries				
(b)	Load Shedding				
(c)	Any Other Information				
	(i) Weekly Off				
	(ii) Staggering of Power Supply				

II. Power Supply to Agriculture Sector

S. No.	Particulars	From	To	Supply Hours/day		
				Maximum	Minimum	Average
		(Date)	(Date)	(Hrs)	(Hrs)	(Hrs)
1.	State					
(a)	Three-Phase Supply					
(b)	Single Phase Supply					
(c)	Remarks/Notes/Any Other					
2.	State					
(a)	Three-Phase Supply					
(b)	Single Phase Supply					
(c)	Remarks/Notes/Any Other					
3.	State					
(a)	Three-Phase Supply					
(b)	Single Phase Supply					
(c)	Remarks/Notes/Any Other					
*						
*						

FORMAT 29Periodicity-Monthly
Submission by 18th Day**REVISED POWER SUPPLY POSITION IN.....REGION
FOR THE MONTH OF.....****A. Generation Details**

S. No.	Constituents	1	2	3	—	N	REGION
(I)	Gross Generation (MkWh)						
	Thermal						
	(i) Coal						
	(ii) Liquid						
	(iii) Gas Open Cycle						
	(iv) Gas Combined Cycle						
	(v) Nuclear						
	Hydro						
	IPPs						
	CPPs						
	Wind Mills						
	Total (I)						
(II)	Dedicated Power Stations#						
	(i)						
	(ii)						
	Total (MkWh) (I)+(II)						
(II)	Actual Demand Met (Gross MW)						

B. Shared/Common Projects Generation (MkWh)

S. No.	Station Name	Gross	Ex-Bus
1			
2			
3			
	Total		

C. Energy/Availability/Requirement (Ex-Bus) (MkWh)

S.No.	Constituents	1	2	3	—	N	REGION
1.	Own Generation						
	Thermal						
	(i) Coal						
	(ii) Liquid						
	(iii) Gas Open Cycle						
	(iv) Gas Combined Cycle						
	(v) Nuclear						
	Hydro						
	IPPs						
	CPPs						
	Wind Mills						
	Total						
2.	Dedicated Power Stations#						
2.1							
2.2							
	Total Own Generation, IPPs*, CPPs** & Dedicated						
3.	Share from Shared Projects						
	(I)						
	(II)						
4.	Bilateral Import						
5.	Bilateral Export						
6.	Total Drawl from Grid including bilateral (includes transmission losses)						
7.	Total Availability (1+3+6)						
8.	Unrestricted Requirement (From Table D)						
9.	Shortfall						

D. Details of Calculations

S.No.	Constituents	1	2	3	—	N	REGION
1.	Net Actual Energy Supplied						
2.	Frequency Correction						
3.	Unscheduled Load Shedding						
4.	Scheduled Load Shedding/Power Cuts						
5.	Unrestricted Requirement (1+2+3+4)						

E. Peak Demand/ Unrestricted Peak Demand (Ex-Bus) (MW)

S.No.	Constituents	1	2	3	—	N	REGION
1.	Peak Unrestricted Demand (from Table F)						
2.	Peak Demand Met						
3.	Shortfall						
4.	% Shortfall						

F. Details of Calculations for Unrestricted Peak Demand (MW)

S.No.	Constituents	1	2	3	—	N	REGION
1	Peak Demand Met						
2	Frequency Correction						
3	Unscheduled Load Shedding						
4	Scheduled Load Shedding						
5	Peak Unrestricted Demand (1+2+3+4)						

G. Details of Gross Generation, Declared Capacity, Scheduled Generation and Injection from CGSs (MkWh)

S. No.	CGSs	Declared Capacity	Scheduled Capacity	Gross Generation	Injection
		(Ex-Bus)	(Ex-Bus)		
		(MkWh)	(MkWh)	(MkWh)	(MkWh)
(i)					
(ii)					
(iii)					
*					
*					
	Total				

H. Total Entitlement, Schedule and				
S. No.	Constituents	Entitlement	Scheduled Drawl	Actual Total Drawl from Grid including Grid Loss (MkWh)
		(Ex-Bus)	(Ex-Bus)	
		(MkWh)	(MkWh)	
(i)				
(ii)				
(iii)				
*				
*				
*				
	Total			

Instantaneous Maximum		Instantaneous Minimum		15-Minutes Block Maximum		15-Minutes Block Minimum		Monthly Average	Frequency Variation Index (FVI)
Hz	Time	Hz	Time	Hz	Time	Hz	Time	Hz	

[illegible]

ENTITLEMENT & SCHEDULED DRAWL OF CENTRAL GENERATING STATIONS IN..... REGION FOR THE MONTH OF.....

I. Entitlement & Scheduled Drawl:

(All figures in MkWh net)

		Constituents # 1		Constituents # N		Total	
		Entitle- ment	Scheduled Drawl	Entitle- ment	Scheduled Drawl	Entitle- ment	Scheduled Drawl
1.	Central Generating Stations:						
1.1							
1.2							
1.3							
	Total (1)						
2.	Dedicated CG Stations:						
2.1							
2.2							
	Total (2)						
3.	Supply from Jointly owned Projects:						
3.1							
3.2							
	Total (3)						
	Total (1+2+3)						

Note: Central Generating Station (CGSs) within the region and outside the region

II. CGSs Availability, Schedule and Actual Generation (MkWh):

Sl. No.	Stations	Availability	Schedule	Actual
1.				
2.				
3.				
.				
.				
	Total			

III. Actual Drawl by Beneficiaries from the Grid (MkWh):

Sl. No.	Constituents	Drawl from Shared Projects + Bilateral + Power Traded	Net Drawl from CGSs including Dedicated Projects	Net Drawl (incl. Bilateral)
(1)	(2)	(3)	(4)	(5) = (3)+(4)
1.				
2.				
3.				
.				
.				
.				
	Total			

Intra-Regional & Inter-Regional Exchange of Power in.....
Region during the month.....

1. Intra-Regional Bilateral Transactions (Scheduled Drawl):

(All figures in MkWh)

To ---->	Constituent #1	Constituent # 2		Total
From ⋮ v				
Name of the Constituents & Trader				
.				
.				
.				
Total				

Note : The ex-periphery metering point may please be indicated

2. Inter-Regional Bilateral Transactions (Scheduled Drawl):

(All figures in MkWh)

To ---->	Constituent #1	Constituent # 2		Total
From ⋮ v				
Name of the Constituents & Trader				
.				
.				
.				
Total				

FORMAT 30

Periodicity-Daily

Submission by 0900 Hrs

DAILY DATA REGARDING LOSS OF GENERATION ON ACCOUNT OF
SHORTAGE OF COAL, GAS & UNREQUISITIONED LIQUID FIRED
CAPACITY IN..... REGION

Date:

Sl. No.	Name of State/ Station	Installed Capacity (MW)	Fuel Type	Loss of Gen. for the Day (MkWh)
State Sector				
1.				
2.				
3.				
4.				
Central Sector				
1.				
2.				
3.				
4.				
	Total			

Summary

1. Loss of Generation due to Shortage
of Coal _____ (MkWh)
2. Loss of Generation due to Shortage
of Gas _____ (MkWh)
3. Loss of Generation due to
Unrequisitioned Liquid Fired
Capacity _____ (MkWh)
- Total _____ (MkWh)

FORMAT 31

Periodicity-Monthly

Submission by 10th Day

**MONTHLY DATA REGARDING LOSS OF GENERATION ON ACCOUNT
OF SHORTAGE OF COAL, GAS, UNREQUISITIONED LIQUID FIRED
CAPACITY & BACKING DOWN DUE TO SYSTEM CONSTRAINTS
IN..... REGION FOR THE MONTH.....**

Sl. No.	Name of State/ Station	Installed Capacity (MW)	Fuel Type	Loss of Gen. for the Month (MkWh)
State Sector				
1.				
2.				
3.				
4.				
Central Sector				
1.				
2.				
3.				
4.				
	Total			

Summary

- | | | |
|---|-------|------|
| 1. Loss of Generation due to Shortage of Coal | _____ | MkWh |
| 2. Loss of Generation due to Shortage of Gas | _____ | MkWh |
| 3. Loss of Generation due to Unrequisitioned Liquid Fired Capacity | _____ | MkWh |
| (sub-Total) | _____ | MkWh |
| 4. Loss of Generation due to System Constraints (Low System Demand, Transmission Constraints, etc.) | _____ | MkWh |
| Total | _____ | MkWh |

FORMAT 32

Periodicity-Annual
Submission by end Feb.

DATA FOR LOAD GENERATION BALANCE REPORT (LGBR) FOR THE YEAR 20..... TO 20.....**1. Effective Capacity for the Year 20.....20.....**

S. No.	Generating Station		Unit No.	Date of BLR (for Thermal/ Gas Stations)	Effective Capacity as on 31/3/20...	Plant			Remarks
	Name	*Thermal/ Nuclear/Gas/ Hydro/Other				Aux. Consumption (%)	Forced outage rate (%)	Planned outage (%)	

2. Maintenance Schedule for the Year 20.....20.....

S. No.	Station Name	*Thermal/ Nuclear/Gas/ Hydro/Other	Unit No.	Capacity (MW)	Proposed Schedule			Reasons	Total No. of maintenance days during year to previous reported year	Remarks
					From	To	No. of days			

3. Addition in Installed Capacity (MW):

S. No.	Station Name	*Thermal/Nuclear/ Gas/Hydro/Other	Unit No.	Capacity (MW)	Month	Ex-bus MkWh day		Remarks
						April.....	March	

4. Monthly Generation Ex-bus Targets (MW) (max.) and Average Energy (MkWh/day) for the Year 20...20...

S. No.	Name of Gen. Station	April.....		May.....		February.....		March.....		Remarks
		MW	MkWh/Day	MW	MkWh/Day	MW	MkWh/Day	MW	MkWh/Day	

5. Monthly Estimated Peak Demand (MW) (max.) and Average Energy Requirement (MkWh/day) of Constituents for the Year 20.....20.....

MW	April.....		May.....		February.....		March.....		Remarks
	MkWh/Day	MW	MkWh/Day	MW	MkWh/Day	MW	MkWh/Day	MW	

% Growth Rate considered for calculating Energy Requirement and Estimated Peak Demand _____%

6. Share of States/ UTs in the Central Sector Generating Stations (MW):

S. No.	Name of Station	Constituent 1	Constituent 2		Constituent 5	Unallocated
1.	Station 1					
2.	Station 2					

7. Firm power import/export bilateral agreement/arrangements with other constituents:

S. No.	Constituent		April.....		May.....		February.....		March.....		Remarks
	From	To	MW	MkWh/Day	MW	MkWh/Day	MW	MkWh/Day	MW	MkWh/Day	

8. Monthly anticipated water levels and energy content for the Year 20...20...

S. No	Name of Hydro Station	Month	Levels as on 1st day of the month (meter)	Average inflows during the month (Cusecs)	Average discharge during month (Cusecs)	Energy content as on 1st day of the month (MkWh)
-------	-----------------------	-------	---	---	---	--

9. Energy Availability Calculation of the State/System/Region (MkWh):

S. No.	POWER STATION	April 20....	May 20....	June 20....		January 20....	February 20....	March 20....	Total
1.	Energy available from hydro stations								
2.	Energy available from thermal* stations								
3.	Share from Dedicated Power Stations								
4.	Share from Central Generating Stations								
5.	Scheduled Energy imports (giving break-up)								
6.	Total availability (1 + 2 + 3 + 4)								
7.	Energy Requirement [from Table (5)]								
8.	Surplus (+)/Deficit (-)								

10. Peak Availability of the State/System/Region (MW):

S. No.	POWER STATION	April 20....	May 20....	June 20....		January 20....	February 20....	March 20....	Maximum
1.	Peak Power Available from Hydro Stations								
2.	Peak Power Available from Thermal Stations								
3.	Share from Dedicated Power Stations								
4.	Share from Central Generating Stations								
5.	Scheduled Peak Power Imports (giving break up)								
6.	Total Peak Power Availability (1 + 2 + 3 + 4)								
7.	Peak Power Requirement [from Table (5)]								
8.	Surplus (+)/Deficit (-)								

11. State wise Anticipated Energy Requirement Vs Energy Availability (MkWh) for the Year 20.....20.....

Region/ State/System	April 20....	May 20....	June 20....		January 20....	February 20....	March 20....	Total
Requirement								
Availability								
Surplus/Deficit (-)								
%								

12. State wise Anticipated Peak Demand Vs Peak Availability for the Year 20.....20.....

Region/State/System	April 20....	May 20....	June 20....		January 20....	February 20....	March 20....	Maximum
Peak Demand								
Peak Availability								
Surplus/Deficit (-)								
%								

* Thermal Generating Stations include Coal, Liquid, Gas Open Cycle, Gas Combined Cycle & Nuclear
FORMAT 48 GENCO/State Utilities/RPCs

FORMAT 33

Periodicity-Monthly

Submission by 10th Day

**UNSCHEDULED INTERCHANGE (UI) STATUS OFREGION
FOR THE MONTH OF**

Sl. No.	Constituents/ Generators	Schedule Drawl (MkWh)	Actual Drawl (MkWh)	UI (Rs.) (-) Payable to the pool (+) Receivable from the pool
1.				
2.				
3.				
4.				
5.				
6.				
7.				
8.				
9.				
10.				

Name of the Trader:

Licensee Details (No. and Date):

The Central Electricity Authority (Furnishing of Statistics, Returns and Information) Regulations, 2007

[Format 34]

[illegible]

FORMAT 35Periodicity-Monthly
Submission by 20th Day**PROGRESS OF CAPACITOR INSTALLATION PROGRAMME
IN..... REGION FOR THE MONTH OF.....**

(All figures in MVar)

Name of the Constituents	Total installed as on..... (previous year)	Requirement during..... (current year)	Constituent's programme during..... (current year)	Actual addition during the current month....	Faulty Capacitors removed during the current month....	Total addition during the current year
1						
2						
3						
4						
5						
6						
*						
*						
*						
*						
*						
Total Region						

FORMAT 36

Periodicity-Daily

Submission by-1500 Hrs.

DAILY COAL REPORT: DATA FOR THE DATE

(dd, mm, yyyy)

Figures of coal quantity in metric tones (mt)

NAME AND ADDRESS OF GENERATING COMPANY.....

(1) Coal Stock Position:

Name of TPS	Date	Receipt	Cumulative receipt during the month	Consumption	Cumulative consumption during the month	Stock Available

(2) Daily Source wise Receipt of Coal:

Name of TPS	Date	Name of Coal Company			Total Receipt
		Source-I	Source-II	So on	

(3) Cumulative Source wise Receipt of Coal during the month:

Name of TPS	Date	Total pro rata linkage	Name of Coal Company			Total Receipt	Receipt as (%) of linkage
			Source-I	Source-II	So on		

(4) Wagons:

Name of TPS	Date	Opening Balance	Wagons Received	Wagons Released	Closing Balance

FORMAT 37

Periodicity-Monthly
Submission by 15th day

COAL REPORT OF MONTH....., 20.....

1. Name of TPS :
2. Month & Year :
3. Capacity in MW :
4. Coal Data :

Source of supply as per linkage	Linkage in mt	Receipt in mt	Mode of Transport	Cost of Coal Rs/mt	Transportation Cost Rs./mt
------------------------------------	------------------	------------------------	----------------------	--------------------------	-------------------------------

A. Link Source

- 1.
- 2.

B. Diverted if any

- 1.
- 2.

C. Imported if any

Total Coal received during the month (A+B+C)

5. Total Coal Consumption in mt

- (a) Indigenous Coal :
- (b) Imported Coal :

6. Useable Coal Stock at the end of month in mt

- (a) Indigenous Coal :
- (b) Imported Coal :

7. Unit Generated in MkWh :
During the month

8. Average UHV, GCV & % of ash content of Coal :

- (a) As received
- (b) As fired

9. No. of wagons received during the month

mt = metric tone

FORMAT 38

Periodicity-Monthly

Submission by 7th day

GENERATION LOSS DUE TO FUEL SHORTAGE

Name of thermal power station:

Report of the Month & Year:

Date	Unit No.	Capacity in MW	Total Energy Loss in MkWh due to shortage of fuel	Remarks
1	2	3	4	5

FORMAT 39

Periodicity-Monthly

Submission by 7th day

**REPORT OF MONTHLY AVERAGE ASH PERCENTAGE (BY WEIGHT)
RECEIVED AT.....TPS DURING THE
MONTH OF....., YEAR 20.....**

Name of Colliery/ Coal	Monthly Linkage (metric tone)	Monthly Receipt (metric tone)	Percentage Receipt (%)	Monthly average ash per- centage by weight as per 3rd Party Sampling/Joint Sampling/Loading end sampling for washed coal (%)
1	2	3	4	5
Total of all Collieries				

FORMAT 40

Periodicity-Quarterly

Submission by 30th day after the end of the quarter

REPORT OF QUARTERLY/ANNUAL AVERAGE ASH PERCENTAGE
(BY WEIGHT) IN COAL RECEIVED AT.....TPS DURING
THE CURRENT YEAR 20.....20.....

Quarter/Period	Name of Colliery/ Coal Company	Colliery wise total quarterly linkage (mt)	Colliery wise total quarterly receipt (mt)	Colliery wise quarterly % age receipt	Colliery wise total average ash percentage (By weight)
1	2	3	4	5	6
1st Quarter of FY					
	Total of All Collieries				
2nd Quarter of FY					
	Total of All Collieries				
Total of 1st & Second Quarter of FY	Total of All Collieries				
3rd Quarter of FY					
	Total of All Collieries				
Total of 1st, 2nd and 3rd Quarter of FY	Total of All Collieries				
4th Quarter of FY					
	Total of All Collieries				
Total of 1st, 2nd 3rd and 4th Quarter of FY	Total of All Collieries				

Total annualized average percentage of ash by weight received during the whole financial year.....

mt = metric tonne

Submission 40 days before the commencement of the quarter

PROPOSED COAL ALLOCATION FOR SHORT-TERM LINKAGES FOR THERMAL POWER STATIONS

1. Name of the Power Station;
2. No. of Units & Total installed capacity;
3. Name of the Quarter (Period);
4. Planned Outage;

Sl. No.	Unit No.	Capacity in MW	Outage Period		Nature of maintenance
			From	To	

5. Generation Target for the Quarter in MkwH

First Month	Second Month	Third Month	Average Target Generation

6. Average Overall Specific Coal Consumption (Kg/kWh) for Station.
7. Coal Requirement to achieve Targeted Generation in metric tonnes:

First Month	Second Month	Third Month	Average	Target Generation
-------------	--------------	-------------	---------	-------------------

8. Average Stock Building per month in metric tonnes subject to stocking capacity of the station's stock yard.
9. Average monthly coal requirement during the quarter in metric tonnes (details below)

Sl. No.	Source of supply/field/company	Mode of Transportation	Quantity
	Total		

FORMAT 42

Periodicity-monthly
Submission by 15th dayMONTHLY FUEL SUPPLY DATA OF GAS BASED THERMAL POWER
STATIONS (UTILITY) FOR THE MONTH YEAR 20.....

Sl. No.	Item	Particulars/Data		
1.	Name of the gas based Thermal power station:			
2.	Owner's name:			
3.	Mailing address:			
	Telephone No.			
	Fax No.			
4.	Installed capacity (Installed capacity & Unit rating in MW and No. of Units)			
5.	Type of station (Whether CCGT/OCGT)	Target	Actual	
6.	Energy generation of station during the month (MkWh)			
7.	Alternate fuel being used (Naphtha/HSD)			
8.	Fuel supply position of the month	Gas	HSD	Naphtha
	(1) Allocation	MMSCM	kl	mt
	(a) As per original allocation for the month by Gas Linkage Committee			
	(b) Present allocation for the month			
	(2) Consumed during the month			
	(a) For generation from existing Units			
	(b) For commissioning, testing etc., of new Units			
9.	Cumulative consumption during the year			
10.	Average gross calorific value of the fuel for the month	kcal/SCM	kcal/kl	kcal/kg
11.	Generation loss in MkWh, if any, due to shortage of gas/alternate fuel during the month			
12.	Reasons for short supply of fuel compared to present allocation, if any			
13.	Source of supply			
14.	Mode of transport from source to power station (Rail/Road/Pipeline)			
15.	Landed cost (Average for month) of fuel at power station in Rs./SCM	Rs./SCM	Rs./kl	Rs./mt
16.	Remarks, if any.			

MMSCM-Million Metric Standard Cubic Metre

mt = metric tonne

kl = kilo litre

FORMAT 43

Periodicity-monthly
Submission by 15th dayMONTHLY FUEL SUPPLY DATA OF LIQUID FUEL BASED THERMAL
POWER STATIONS (UTILITY) FOR THE MONTH.....YEAR 20.....

Sl. No.	Item	Particulars/Data		
1.	Name of the liquid fuel based GT Station			
2.	Owner's name:			
3.	Mailing address:			
	Telephone No.			
	Fax No.			
4.	Installed capacity (Installed capacity & Unit rating in MW and No. of Units)	GT	ST	
5.	Type of station (Whether CCGT/OCGT)			
6.	Energy generation of station during the month (MkWh)	Target	Actual	
7.	Name of Primary fuel			
8.	Fuel supply position of the month	Primary Fuel	Alternate Fuel	
		kl	Name-1	Name-2
			kl	kl
	(1) Allocation			
	(2) Consumed during the month			
	(a) For generation from existing Units			
	(b) For commissioning, testing etc. of new Units			
	(3) Closing Stock at the end of the month			
9.	Cumulative consumption during the year	kCal/1	kCal/1	kCal/1
10.	Average gross calorific value of the fuel for the month			
11.	Generation loss in MkWh, if any, due to shortage of fuel			
12.	Reasons for short supply of fuel compared to present allocation, if any			
13.	Source of supply			
14.	Mode of Transport from source to power station (Rail/Road/Sea/Pipeline)			
15.	Landed cost (average for month) of fuel at power station in Rs./kl			
16.	Remarks, if any.			

FORMAT 44Periodicity-monthly
Submission by 15th day**MONTHLY FUEL SUPPLY DATA OF DG POWER STATIONS
(UTILITY) FOR THE MONTH.....YEAR 20.....**

Sl. No.	Item	Particulars/Data		
1.	Name of the DG power station			
2.	Owner's name:			
3.	Mailing address:			
	Telephone No.			
	Fax No.			
4.	Installed capacity (Installed capacity & Unit rating in MW and No. of Units)			
5.	Energy generation of station during the month (MkWh)	Target	Actual	
6.	Name of Primary fuel			
7.	Fuel supply position of the month	Primary Fuel	Alternate Fuel	
		kl	Name-1	Name-2
			kl	kl
	(1) Consumed during the month			
	(a) For generation from existing Units			
	(b) For commissioning, testing etc. of new Units			
	(2) Closing Stock at the end of the month			
8.	Cumulative consumption during the year	kCal/1	kCal/1	kCal/1
9.	Average gross calorific value of the fuel for the month			
10.	Generation loss in MkWh, if any, due to shortage of fuel for the month			
11.	Reasons for short supply of fuel compared to requirement, if any			
12.	Source of supply			
13.	Mode of transport from source to power station (Rail/Road/Sea/Pipeline)			
14.	Landed cost (average for month) of fuel at power station in Rs./kl			
15.	Remarks, if any.			

FORMAT 45

Periodicity-Monthly
Submission by 15th day of the month

FUEL — OIL DATA

Name of the Power Station:

Gross generation during the month _____ MkwH

Month:, 20.....20.....

Sl. No.	Fuel Data	LSHS	LDO	HPS	FO/HFO	HSD	HHS	NAPTHA	OTHERS
A.	Source of supply (Refinery/Depot)								
B	Mode of transportation (Rail/Road)								
C	Consumed during the month (kl)								
(i)	For generation from existing units (kl)								
(ii)	For commissioning/testing etc., of new units (kl)								
D	Cum. cons. of the year (April to.....) (kl)								
(i)	For generation from existing units (kl)								
(ii)	For commissioning/testing etc. of new units (kl)								
E	Stock at the end of the month (kl)								
F	Avg. gross calorific value of oil received (kCal/l)								
G	Average Cost of fuel oil (Rs./kl)								

FORMAT 46Periodicity-Monthly
Submission by 3rd Day**STATUS OF PROGRESS OF VILLAGES ELECTRIFICATION AND IRRIGATION PUMPSETS ENERGISATION**

State/UT.....

For the month of Year.....

Sl. No.	Particulars	Total No.	Total cumulative achievement as on 31-03-20—(end of previous year)	Achievement during current year from 1-4-200.... to.... (end of the month previous of the month under report)	Achievement during the month..... (the month under report)	Total cumulative achievement as on..... (end of the month under report) (4+5+6)
1	2	3	4	5	6	7
1	Inhabited villages (including tribal villages)					
2.	Tribal villages					
3.	Pump sets energisation					
4.	Harijan Basties/ Dalit Basties					
5.	Hamlets					
6.	Rural Households					
7.	Single Light Point connection under Kutir Jyoti Programme					

FORMAT 47

Periodicity-Monthly

Submission by 3rd Day

**DISTRICT WISE STATUS OF PROGRESS OF VILLAGE ELECTRIFICATION AND
ENERGISATION OF PUMP SETS FOR THE MONTH.....**

State/UT.....

Sl. No.	Name of the District	Name of the village	Census Code	No. of rural house-hold	No. of electrified rural house-hold	Is it a Tribal Village Yes/No	Total No. of hamlets	Total No. of electrified hamlets	Total No. of Harijan/Dalit Bastis	No. of electrified Harijan/Dalit Bastis	No. of BPL House-holds	No. of electrified BPL house-holds	Number of Pump sets energised
1	2	3	4	5	6	7	8	9	10	11	12	13	14

BPL - Below Poverty Line

FORMAT 48

Periodicity-Monthly

Submission by 3rd Day

DISTRICT WISE MONTHLY PROGRESS OF INHABITED VILLAGE ELECTRIFICATION
DURING THE YEAR
(AS PER CENSUS)

Month

State/U.T

Sl. No.	Name of the District	Nos. of inhabited villages as per Census	No. of inhabited villages electrified up to 31-03-20.... (end of previous year)	Achievement from 1-4-20... to (during current year upto the end of month previous to the month under report)	No. of villages electrified during the (month under report)	Cumulative villages electrified as on (end of month under report) (4+5+6)
1	2	3	4	5	6	7

FORMAT 49

Periodicity-Monthly

Submission by 3rd day

IRRIGATION PUMPSETS ENERGIZATION-PROGRESS

State/UT:.....

Name of Reporting Discom/utility:

Electrical Circle/Division:.....

For the Month of..... Year.....

Sl. No.	Name of the District	Total Pumpsets Existing/ Effective at the end of the previous Month (Nos)	Pumpsets Energized during the Month (Nos)	Pumpsets Deenergized during the Month (Nos)	Total Pumpsets Existing / Effective at the end of the Month (Nos) (= b + c-d)	Remarks
	a	b	c	d	e	f
A	Irrigation Pumpsets Energization (grid connected)					
	Total at the end of previous reporting year, as on 31March-20—					
1						
2						
3						
Total-A						
B	Irrigation Pumpsets Energization (Off grid supply)					
	Total at the end of previous reporting year, as on 31March-20—					
1						
2						
3						
Total-B						
Total-A+B						1

1. Subs. by Notification No. PCE-I-11-17/5/2021-Legal Division, dated 17th March, 2022, for Format 49.

FORMAT 50

[***]

-
1. Format 50 omitted by Notification No. PCE-I-11-17/5/2021-Legal Division, dated 17th March, 2022.

FORMAT-51(1/3)
Periodicity-Monthly
Submission By 3rd day

METERING STATUS OF FEEDERS (POWER SUB STATION-AREA WISE) IN DISTRIBUTION SYSTEM

State/UT:
Name of Reporting Discom/utility:
Electrical Circle/Division
For the Month of Year:

Area-Urban										
Feeder Metering Power Sub Station (PSS) level (6.6 kV, 11 kV, 22 kV, 33 kV and higher, if any) (Please select the Voltage category applicable and provide details accordingly)										
Sl. No.	Name of Urban area/Town, Census code	Name of 66, 33, 22/ 11 kV PSS feeding the feeders (with Code)	Capacity of 66, 33, 22/ 11 kV PSS, MVA	Name of Feeders originating from the PSS (with codes)	Type of feeders- Rural, Urban or Mixed @	Feeder Voltage (6.6 kV, 11 kV, 22 kV, 33 kV, etc.)	Feeder metering Status (Yes/No)	If Metered, Type of Meter provided (AMR/Normal Electronic meter)	If Metered with AMR, Whether communicating to National Power Portal (Yes/ No)	Remarks (Status of defective meters, communication status, etc.)
	1	2	3	4	5	6	7	8	9	10
1										
2										
3										
Total-Urban										

Area-Rural									
Feeder Metering PSS level (6.6 kV, 11 kV, 22 kV, 33 kV and higher, if any) (Please select the Voltage category applicable and provide details accordingly)									
Sl. No.	Name of 66, 33, 22/11 kV PSS feeding the feeders (with Code)	Capacity of 66, 33, 22/ 11 kV PSS, MVA	Name of Feeders originating from the PSS (with codes)	Type of feeders- Rural, Urban or Mixed	Feeder Voltage (6.6 kV, 11 kV, 22 kV, 33 kV, etc.)	Feeder metering Status (Yes/No)	If Metered, Type of Meter provided (AMR/Normal Electronic meter)	If Metered with AMR, Whether communicating to NPP (Yes/ No)	Remarks (Status of defective meters, communication status, etc.)
1									
2									
3									
Total-Rural									
Total - Rural + Urban									
@ Rural (domestic and commercial) Agriculture, or Mixed of Rural, Agriculture and Industrial, etc.									

1. Subs. by Notification No. PCE-I-11-17/5/2021-Legal Division, dated 17th March, 2022, for Format 51.

Periodicity - Monthly
Submission By 3rd day

State/UT:

Name of Reporting Discom/utility:.....

Electrical Circle/Division:.....

For the Month of Year

[illegible]

Area-Rural									
Distribution Transformer (DT) (with 33kV, 22kV, 11 kV, 6.6 kV/ 0.4 kV or 0.215 kV) Metering (Please select the Voltage category applicable and provide details voltage wise)									
Sl. No.	Name of Feeders originating from the PSS (with codes) \$	Type of feeders- Rural, Urban or Mixed	Feeder Voltage (6.6 kV, 11kV, 22 kV, or 33 kV, etc.)	Number of DTs in Service	Aggregate Capacity of DTs (MVA)	Total Number of DTs metered	DTs Metered with AMR/ Normal Electronic meter	If Metered with AMR, Whether communicating to DC (Yes/No)	Remarks (Status of defective meters, communication status, etc.)
	1	2	3	4	5	6	7	8	9
1									
2									
3									
Total - Rural									
Total - Urban + Rural									
\$ Name/Type of feeders and their code must match with Feeders from PSS of Format-51(1/3).									

Periodicity-Monthly
Submission By 3rd day

State/UT:
 Name of Reporting Discom/utility:
 Electrical Circle/Division:
 For the Month of: Year:

[illegible]

Area-Rural										
Sl. No.	Name of Circle	Name of PSS with Codes, supplying to consumers \$	Total Number of Consumers	Type of Meters (Electronic/Smart / Prepaid)				Total Number of Consumers metered (= sum of columns 4, 5, 6 & 7)	Percentage of Consumer metered (= column 8 x 100/ Column 3)	Remarks (Status of defective meters, communication status, etc.)
				Number of Electro-Mechanical Meters	Number of Smart/AMI meters	Number of Prepaid (Smart/A MI) meters	Number of Prepaid (Standard) meters			
	1	2	3	4	5	6	7	8	9	10
1										
2										
3										
Total-Rural										
Total-Urban + Rural										
\$ Name of PSS /feeder s and code must match with Format-51(1/3)										

FORMAT 52**1[***]**

-
1. Format 52 omitted by Notification No. PCE-I-11-17/5/2021-Legal Division, dated 17th March, 2022.

FORMAT 53

Periodicity - Quarterly

Submission By 30th day after end of quarter

RELIABILITY INDICES (SAFI, SAIDI, CAIDI & MAIFI)-CONSUMER
AFFECTED/LOAD INTERRUPTED BASIS ON THE FEEDER

State/UT:
 Name of Reporting Discom/utility:
 Electrical Circle/Division:
 For the Month of: Year:

Targets as per Standard of Performance (Urban)		Calculation for SAIFI, SAIDI, CAIDI, MAIFI					Targets as per Standard of Performance (Rural)			Calculation for MAIFI#			
Name of Circle/Area	Type of Circle/Areas (Urban - U Rural- R)	SAIFI	SAIDI	CAIDI	MAIFI		SAIFI	SAIDI	CAIDI	SAIFI	SAIDI	CAIDI	MAIFI
		Total No of feeders (U/R) in the circle/area	Total Nos of consumers (U/R) in the feeders in the circle/area	Nos of Interruptions (> 3min/5min/10min) @	Duration of Interruption considered (>3min/5min/10min)	Nos of consumers in the affected feeders	SAIFI	SAIDI	CAIDI	Nos of momentary interruptions (<3min/5min/10min) @	Nos of momentary interruptions (<3min/5min/10min) @	Nos of consumers in the interrupted feeders	MAIFI #
Area-Urban													
1													
2													
3													
Total-Urban													
Total-Urban													
1													
2													
3													
Total - Rural													
Overall Discom													
SAIDI - System Average Interruption Duration Index SAIFI - System Average Interruption Frequency Index CAIDI - Consumer Average Interruption Duration Index MAIFI - Momentary Average Interruption Frequency Index # calculation Formula as specified in Standard of Performance of SERCs/ JERCs \$-Nos of Feeders must match with Format - 51 (1/3) Notes: Targets as fixed by respective SERCs/JERCs may be indicated. If not fixed/available, it may be clearly mentioned.													

1. Subs. by Notification No. PCE-I-11-17/5/2021-Legal Division, dated 17th March, 2022, for Format 53.

FORMAT 54
Periodicity - Quarterly
Submission By 30th day after end of quarter
RELIABILITY INDICES (SAIFI, SAIDI, CAIDI & MAIFI) FOR URBAN/RURAL AREAS-LOAD
AFFECTED/LOAD INTERRUPTED BASIS ON THE FEEDER

State/UT:

Name of Reporting Discom/utility:

Electrical Circle/Division:

For the Month of:

Year:

Targets as per Standard of Performance (Urban)		Targets as per Standard of Performance (Rural)				Calculation for MAIFI#				Calculation for MAIFI#			
Name of Circle/Area	Type of Circle/ Areas (Urban-U Rural R)	SAIFI	SAIDI	CAIDI	MAIFI	SAIFI	SAIDI	CAIDI	MAIFI	SAIFI	SAIDI	CAIDI	MAIFI
		Total No of feeders (U/R) in the circle/ area \$	Total Nos of consumers (U/R) in the feeders in the circle/area	Total connected load (kW) in the feeders (U/R) in the circle/area	Nos of In- terruptions (>3min/ 5min/ 10min) @	Duration of Interruption considered (>3min/5min /10min)	Affected load (kW) in the feeders	SAIFI	SAIDI	CAIDI	Nos of mo- mentary In- terruptions (<3min/5 min/10min)	Affected load (kW) in the feeders	MAIFI
Urban Areas													
1													
2													
3													
Total-Urban													
Rural Areas													
1													
2													
3													
Total-Rural													
Overall Discom													

SAIFI - System Average Interruption Frequency Index
 SAIDI - System Average Interruption Duration Index
 CAIFI - Consumer Average Interruption Frequency Index
 CAIDI - Consumer Average Interruption Duration Index

MAIFI - Momentary Average Interruption Frequency Index
 @Strikeout whichever is not applicable.
 # calculation Formula as specified in Standard of Performance of SERCs/ JERCs
 \$-Nos of Feeders must match with Format-51 (1/3)

Notes: Discoms to select the applicable Format (Format-1: consumer interruption basis) or (Format-2: Load interruption basis) while submitting the data as specified in respective SOP order.]

1. Subs. by Notification No. PCE-I-11-17/5/2021-Legal Division, dated 17th March, 2022, for Format 54.

Format 55]

*The Central Electricity Authority (Furnishing of Statistics,
Returns and Information) Regulations, 2007*

10.1211

FORMAT 55

1[***]

1. Format 55 omitted by Notification No. PCE-I-11-17/5/2021-Legal Division, dated 17th March, 2022.

FORMAT 56Periodicity—Annual
Submission by 30th April**AGGREGATE TECHNICAL & COMMERCIAL (A T & C) LOSSES
FOR THE FINANCIAL YEAR.....**

Name of Utility:

Sl. No.	Item	Unit	
1	Self Generation	MkWh	
2	Purchased from Central Power Sector Utilities	MkWh	
3	Purchased from other Utilities	MkWh	
4	Total Units (U_T) (1+2+3)	MkWh	
5	Units Traded with other Utilities (U_T)	MkWh	
6	Units Utilised within Licensed Area (U_1) = {(4)-(5)}	MkWh	
7	Units Billed within Licensed Area (U_B)	MkWh	
8	Amount Billed within Utility Area (A_B)	Rs. Crores	
9	Amount Realised within Utility Area (A_R)	Rs. Crores	
10	Collection Efficiency ($CE = A_R/A_B$)	—	
11	Units Realised (U_R) = ($U_B * CE$)	MkWh	
12	AT&C Losses ($U_1 - U_R$)	MkWh	
13	AT&C Losses $\{1 - (U_R/U_1)\} * 100$	%	

FORMAT 57

[***]

FORMAT 58

Periodicity-Monthly
Submission by 20th day

HEAT RATE DATA OF COAL/LIGNITE BASED THERMAL POWER STATIONS FOR

MONTH YEAR20.....20.....

1.0 General:

(i) Station Name: _____

(ii) Station Capacity: -(No. of units with size)

2.0 Design parameters for the Station:

Unit No.	Unit Capacity (MW)	Date of commissioning	Make		Boiler Efficiency (%)	Turbine Heat Rate (kcal/kWh)	Unit Heat Rate (Col.7x100)/ Col. 6 (kcal/kWh)	Weighted Design Station Heat Rate w.r.t. Capacity (kcal/kWh)
			Boiler	Turbine				
1	2	3	4	5	6	7	8	9
U-1								
:								
:								
:								
:								
Un								
Station								

1. Format 57 omitted by Notification No. PCE-I-11-17/5/2021-Legal Division, dated 17th March, 2022.

3.0 Operational Performance Data for the Station (month-wise) for the Year : -----

Month	Coal/ Lignite stocks at the begin- ning of the month	Coal/ Lignite stocks at the end of the month (Tonnes)	Coal/ Lignite received during the month (Tonnes)	Total Coal/ Lignite consum- ption during the month (Tonnes) Col. (2+4-3)	Generation (MkWh) during the month	Average GCV of Coal/ Lignite (kcal/kg)	Specific Coal/ Lignite Consum- ption (kg/kWh) Col.(5)/[(6) *1000]	Oil Consumption (kl)	Specific Oil Consumption (ml/kWh) Col.(9)/(6)	Avg. GCV of Oil (kcal/l)	Actual Station Heat Rate Col. (7x8)+ Col. (10x11)/ 1000 (kcal/ kWh)
1	2	3	4	5	6	7	8	9	10	11	12
April											
May											
:											
:											
:											
:											
March											
Weighted/ Total for the Year (April - March)						Weighted/ average				Weighted/ average	

FORMAT 59

Periodicity-Monthly

Submission by 20th day

HEAT RATE DATA OF COMBINED CYCLE GAS TURBINE POWER STATIONS FOR

MONTHYEAR.....20.....

1.0 General:

(i) Station Name: _____

(ii) Station Capacity: (No. of units with size)

2.0 Design parameters for the Station:

No. of Modules	Modules Capacity (MW)	Date of commissio- ning	Make		Modules Heat (Rate (kcal/kWh)	Weighted Design Station Heat Rate w.r.t. Capacity (kcal/kWh)
			Gas Turbine	Steam Turbine (if any)		
1	2	3	4	5	6	7
Module# 1						
:						
:						
:						
:						
Modules# n						

3.0 Operational Performance Data for the Station for the Year : _____

[illegible]

FORMAT 60

Periodicity-Monthly

Submission by 20th day

MONTHLY ENVIRONMENTAL DATA OF THERMAL POWER PLANTS

Name of Thermal Power Station:

I. Stack Emissions (Unit Wise And Month Wise)

Unit No.	Date	Spm (Mg/Nm3)	So ₂ (Mg/Nm3)	No _x (mg/Nm3)

II. Ambient Air Quality (Month Wise)

(As Per CPCB Notification No. S.O. 384(E), dated 11-4-1994)

Parameters	Location-I (Power Station)	Location-II (Colony)	Location-III (Outside the Plant Within 20 Km.)	Method of Measurement
Spm (µg/M3)*				
So ₂ (µg/M3)*				
No _x (µg/M3)*				
Rpm (µg/M3)*				
Lead (µg/M3)*				
Co (Mg/M3)**				

* 24 Hours Weighted Average

** 8 Hours Weighted Average

III. Liquid Effluent Discharge Data

A. Condenser Cooling Water (Month Wise)

Rise in inlet to outlet temperature °C	
pH	
Free available chlorine (mg/litre)	

*Amended as per EPA Notification GSR 7, dated 22nd December, 1998.

B. Boiler Blow Down (Month Wise and Unit Wise)

Oil & Grease (mg/litre)	
Copper (mg/litre)	
Iron (mg/litre)	
Total Suspended Solids (mg/litre)	

C. Cooling Tower Blow Down (Month Wise and Unit Wise)

Free av. Chlorine (mg/litre)	
Zinc (mg/litre)	
Chromium (mg/litre)	
Phosphate (mg/litre)	

D. Ash Pond Effluents (Month Wise)

pH	
Oil & grease (mg/litre)	
Total suspended solids (mg/litre)	

Source: EPA Notification S.O. 844(E), dated 19th November, 1986.

FORMAT 61

¹[***]

FORMAT 62

²[***]

FORMAT 63

³[***]

1. Format 61 omitted by Notification No. PCE-I-11-17/5/2021-Legal Division, dated 17th March, 2022.
2. Format 62 omitted by Notification No. PCE-I-11-17/5/2021-Legal Division, dated 17th March, 2022.
3. Format 63 omitted by Notification No. PCE-I-11-17/5/2021-Legal Division, dated 17th March, 2022.

FORMAT 64

Periodicity-Annually
Submission by 30th June

DISTRIBUTION COMPANY DATA FOR FINANCIAL STUDY

For the financial Year.....

Name of the Company

- (a) Date of obtaining licence and its validity period:
- (b) Ownership-State Owned/JV/IPP:
- (c) Address of the Company:
- (d) Area(s) of Distribution (Names), Area in sq.km., population and maps:
- (e) Phone No./FAX/E-Mail address:

(A) TECHNICAL PARTICULARS

1 Energy Purchased

Sl. No.	Sources	Units Purchased kWh	Cost Rs Cr.
a			
b			
c			
	Total		

2 Units (Energy) Billed

3 Realised Units

kWh

4 Distribution Losses

kWh

(a) Technical losses

%

(b) Commercial losses (see foot note)

%

(c) Collection Efficiency (from col.11 of table 5)

%

(d) AT&C Losses [4(b) / 4(c)]

%

5. Details of Energy Consumption

[illegible]

1	2	3	4	5	6	7	8	9	10	11
b	Non-domestic (Commercial)									
c	Industrial									
	EHT >33KV									
	HT >650 Volts & <33KV									
	LT upto 650 Volts									
d	Agriculture									
	HT (Metered)									
	LT (Metered)									
	LT(Unmetered)									
e	Railways									
	Traction									
f	Bulk Supply									
	Water works/ irrigation public									
g	work									
h	Street lighting									
I	Licensees									
j	Others									
	Total									

6. Average waiting period for obtaining new connection

- a. Domestic days
b. Commercial days
c. Industrial days

7. Length of EHT lines.....Ckt Km.

Length of HT lines.....Ckt Km.

Length of LT lines.....Ckt Km.

8 Availability of distribution Net work (%) = (Nos. of hours for which network was available/Total no. of hours) x 100.

Foot Note: 4(b) Commercial losses = (Energy purchased- Energy billed)/Energy purchased = [Total(1)-(2)]/Total(1).

(B) FINANCIAL PARTICULARS (as per Annual Report)

1. Revenue Income

a. Sale of Power	Rs. Cr.
b. (i) Misc. Income	Rs. Cr.
(ii) Subvention Received from State Govt.	Rs. Cr.
Total (1)	Rs. Cr.

2. Revenue Expenditure

Fixed Charges

(a) Interest & financing Charges	
(b) Depreciation	Rs. Cr.
(c) O&M Expenses	Rs. Cr.
(i) Spares and Consumables	
(ii) Employee Cost	Rs. Cr.
(iii) Adm. & Gen Expenses	Rs. Cr.
(iv) Insurance Charges	Rs. Cr.
(v) Training	Rs. Cr.
(vi) R&D	Rs. Cr.
(viii) Others	Rs. Cr.
(d) Provisions	Rs. Cr.
Total (a+b+c+d)	Rs. Cr.

3. Profit/(Loss) (before Tax)

Tax Provision for Tax	Rs. Cr.
Profit/(Loss) (after Tax)	Rs. Cr.

4. Sources of Fund

(a) Equity	
(i) Paid-up Capital	Rs. Cr.
(ii) Reserves	Rs. Cr.
(b) Loans	
(i) Secured	Rs. Cr.
(ii) Un Secured	Rs. Cr.
(c) Consumer Contribution	Rs. Cr.
Total (a+b+c)	Rs. Cr.

5. Application of Funds

(a) Gross Block	Rs. Cr.
(b) Less Accumulated Depreciation	Rs. Cr.
(c) Net Block	Rs. Cr.
(d) Capital Work in Progress	Rs. Cr.
(e) Investments	
in Power Sector	Rs. Cr.
outside Power Sector	Rs. Cr.
(f) Current Assets, Loans and Advances	
(i) Inventory	Rs. Cr.
(ii) Receivables	Rs. Cr.
(iii) Advances	Rs. Cr.
(iv) Cash & Bank Balance	Rs. Cr.
Total (f)	Rs. Cr.

(g) Less Current Liabilities and Provision	Rs. Cr.
(i) Current Liabilities	Rs. Cr.
(ii) Provisions	Rs. Cr.
Total (i+ii)	Rs. Cr.
(h) Net Current Assets (f-g)	Rs. Cr.
(i) Misc. Expenditure	Rs. Cr.
Total (c+d+e+h+i)	Rs. Cr.
6. Investment during the year	Rs. Cr.
7. Details of assets created during the year	
8. Electricity Duty/ Taxes	p/unit
9. Fuel Cost Adjustment	p/unit
10. Total Number of Employees	
Technical	Nos.
Non-technical	Nos.
11. Persons Trained during the year	Nos.

FORMAT 65

Periodicity-Monthly
Submission by 20th day

MONTHLY ABSTRACT OF ASH GENERATION AND UTILISATION

Name of the Entity:

Name of Power Plant:

Installed capacity [TotalMW]

15 year action plan.....[MW]

9 year action plan.....[MW]

YEAR..... LTPM— [LAKH TONNES PER MONTH] ASH UTILIZATION IN THE MAIN AREAS [LTPM]

Sl. No.	Month	Coal consumed LTPM	Ash content %age	Ash Generation LTPM	Ash Utilized LTPM	% age utilization	Bricks	Cement	Concrete	Roads & Embankment	Hydro Sector	Ash dyke raising	Agriculture/Wasteland	Mine fill	Others/ High value added areas
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1	April														
2	May														
3	June														
4	July														
5	August														
6	September														
	Half yearly Sub-total														
7	October														
8	November														
9	December														
10	January														
11	February														
12	March														
	Total														
	ANNUAL (MTPA)														

NOTE: MTPA - Million Tonnes per Annum